

FORM G**INVITATION FOR FRESH EXPRESSION OF INTEREST (EOI) FOR
M/S K. B. SPONGE IRON LIMITED
(ENGAGED IN MANUFACTURING OF SPONGE IRON AND STEEL AT
DURGAPUR)**

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1.	Name of the corporate debtor along with CIN/ PAN No.	M/s K. B. Sponge Iron Limited U27102WB2002PLC094456/AACCK1423C/AAICS3701Q
2.	Address of the registered office	6, Lyons Range, 4th Floor, Unit No-402, Kolkata, West Bengal, India, 700001
3.	URL of website	There is no website of Corporate Debtor
4.	Details of place where majority of fixed assets are located	850 Sq. ft. Office Space at the Registered Office in Kolkata and 18 Bigha Land with Sponge Iron Steel Factory at Jhanjra, Durgapur, West Bengal
5.	Installed capacity of main products/ services	60,000 Tons per annum (2 Induction Furnace & 2 CCM)
6.	Quantity and value of main products/ services sold in last financial year	Turnover- Rs. 214.79 Crores in FY 2022-23 and Rs, 106.52 Crores in FY 2023-24 (Production ceased from mid of 2023-24)
7.	Number of employees/ workmen	No employees
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Information can be sought through communication to the following email: E-mail: cirp.kbsponge@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Information can be sought through communication to the email: cirp.kbsponge@gmail.com
10.	Last date for receipt of expression of interest	09/05/2026
11.	Date of issue of provisional list of prospective resolution applicants	14/05/2026
12.	Last date for submission of objections to provisional list	19/05/2026
13.	Date of issue of final list of prospective resolution applicants	24/05/2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	29/05/2026
15.	Last date for submissions of resolution plans	29/06/2026
16.	Process email id to submit EOI	cirp.kbsponge@gmail.com
17.	Details of the corporate debtor's registration status as MSME.	MSME under MSME Development Act, 2006 Regn. No. UDYAM-WB-10-0014650 dated 10/03/2021

Sd/-

Sushanta Kumar Choudhury
Resolution Professional**K. B. Sponge Iron Limited-In CIRP**

Place : Kolkata

IBBI Reg. No.: IBBI/IPA-003/00292/2020-2021/13238

Date : 24/04/2026

AFA: AA3/13238/02/171024/300968 valid upto 31.12.2026